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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/80/2016

NAME OF THE PETITIONER(S) : S. N. Santosh Kumar

NAME OF THE RESPONDENT(S) : Akshya Textiles Limited & 9 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL) SIGNATURE	DESIGNATION
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REPRESENTATION BY WHOM

1) R. VIDHYASHANKAR } Counsel for Respondents 1 to 5 *Shahid*
R. Ashok Kumar
2) Anirudh Krishnan } Counsel for the
B. A. Sujay Prasanna Petitioner *M*

ORDER

Shri B A Sujay Prasanna, counsel for petitioner present. Shri R Vidhyashankar, counsel for R1 to R5 and counsel for R6 to R8 present. The matter is posted for final arguments. Put up on 08.02.2017 at 10.30 A.M.

Shahid
(Ch. Md. Sharief Tariq)
Member (Judicial)

Shahid
(K. Anantha Padmanabha Swamy)
Member (Judicial)